

DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). The transfer of officers/employees of Khadi and Village Industries Commission (KVIC) and its sales outlets is normally guided by the exigencies of work. The officers/technical staff/superintendent in Ministerial Cadre and employees in trading cadre carrying a scale of pay above Rs. 550-900 (Pre-revised) are liable to be transferred anywhere in India. The Ministerial staff below the rank of Superintendent are transferred within their State Cadre. The low paid technical staff though transferable on All India basis are not transferred unless it becomes essential. The employees working in the trading outlets carrying a scale of pay of less than 550-900 (Pre-revised) are generally not transferred outside their units.

Award to Winners of Khadi Gramodyog

7430. SHRIMATI VIDYAVATI CHATURVEDI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a Committee

1. Shri S. Machchal, Res, Rep. KVIC
2. Shri S.S. Sharma, Dy. Director, KVI
3. Shri Kaushaladhish Mishra, Hindi Officer, Ministry of Industry
4. Shri S.P. Tyagi, Asstt. Div. KVIC
5. Smt. Taramani Sharma, Manager, Gramshilpa.
6. Shri R.S. Twari, Asstt. Acctt. K.G. Bhawan
7. Shri B.C. Pande, Supdt. KVIC
8. Shri B.K. Sharma, Development Officer.
9. Shri P.S. Dhul, Development Officer (L)
10. Shri P.Sharma, Superintendent.
11. Shri Jagan Nath Vedalankar, Translator,

has been constituted with a view to promote the use of official language in the Khadi Gramodyog Bhawan, New Delhi and to give awards to the winners thereof;

(b) if so, the names and other particulars of members of the aforesaid Selection Committee; and

(c) the details of work done in regard to promoting official language during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) A Committee for implementation of official language in all the KVIC Offices located at New Delhi including Khadi Gramodyog Bhawan, has been constituted.

(b) The following are the members of the Official Language Implementation Committee of KVIC offices at Delhi.

- Chairman
- Members
- Member
- Member
- Members
- Members
- Member
- Member
- Member
- Member
- Convenor.

(c) Official Language Implementation Committee of KVIC at Delhi met regularly and reviewed the implementation of official language in the KVIC offices at New Delhi. The members of the committee visited all the offices of KVIC located at Delhi and reviewed the implementation of Official language in those offices and recommended the names of officials for awarding prizes on the Hindi Diwas Day. Instructions were issued to follow the official languages Act.

[English]

Expansion of Idgah Electronic Telephone Exchange

7431. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Mahanagar Telephone Nigam Ltd. (MTNL) has completed the promised installation of 36000 lines of electronic exchange during the first three months of 1988 in Delhi;

(b) if not, the details of work already completed in the regard;

(c) whether the major installation of the 10,000 line expansion to the Idgah electronic exchange in Delhi has been commissioned; and

(d) if not, the reasons for the delay?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE) : (a) Yes, Sir. A total number of 49,800 lines have been added to electronic exchanges in Delhi during the first three months of 1988.

(b) Does not arise in view of reply to part (a) above.

(c) Yes, Sir. The expansion of Idgah

electronic exchange by 10,000 lines has been completed and commissioned on 28.1.1988;

(d) Does not arise in view of reply to part of (c) above.

Letter of Intent for Production of Nylon Industrial yarn

7432. SHRI C.K. KUPPUSWAMY: Will the Minister of INDUSTRY be pleased to state:

(a) whether a letter of intent was issued to Economic Development Corporation, Goa for production of Nylon-6 or Nylon-66 Industrial yarn /tyres cord; if so, when;

(b) whether the production has since started and if not, the reasons for delay and whether any extension has been granted;

(c) Whether it is a fact that the foreign co-promoter M/s. Du pont propose to shut down a part of their Nylon-66 capacities in USA and shift their old equipment to India for EDC's project;

(d) whether the Nylon-66, proposed to be produced in EDC's project will required import of AH salt of other chemicals and raw material on perennial basis; and

(e) if so, the cost involved in their import?

THE MINISTER OF INDUSTRY (SHRI VENGALA RAO) : (a) Yes, Sir. In February 1985, a Letter of Intent was issued to M/s Economic Development Corporation of Goa, Daman & Diu Ltd. for establishment of a new undertaking for the manufacture of Nylon-66 or Nylon-6 Industrial Yarn/ty-record.

(b) The plant is yet to be set up. The delay appears to be mainly due to non-